

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 419
433/252/ND/2020

IN THE MATTER OF:

M/s. Ram Ghanshayam Developers Pvt. Ltd.

...APPELLANT

Vs.

Union of India

Ministry of Corporate Affairs through ROC New Delhi

...RESPONDENT

Section

Under Section 252

**Order delivered on 24.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

**:Mr. Naresh Kumar Sejvani,
Advocate.**

For the ROC

:Mr. M. Yadubhushan Rao, AROC.

For the Income Tax Department

:

ORDER

Heard the submissions made by the counsel for the appellant. AROC is present at the time of virtual hearing of the matter. Order in this matter is reserved.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**